

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

IA No. 824 of 2025

IN

OA No.515 OF 2023



**IN THE MATTER OF:**

Harchetan Brahmchari Ji Maharaj

... Petitioner

Versus

State of UP & Ors

... Respondents

**ADDITIONAL AFFIDAVIT**

I, Jitendra Singh Saharwar, S/o Shri Babulal Saharwar, aged about 44 Years, presently posted as Town Planner with the Prayagraj Development Authority, 7-8<sup>th</sup> floor, Indira Bhawan, Civil Lines, Uttar Pradesh do hereby depose and state on oath as under:

1. That the deponent is the authorized officer to swear the present affidavit and is well aware of the facts of the case in his official capacity.
2. That in compliance of the orders passed by this Hon'ble Tribunal from time to time, 10 pillars have been erected on both sides of River Yamuna which have been verified by the Irrigation Department, Govt of UP based on the geo-coordinates given by the Central Water Commission thereby physically demarcating the flood-plain on River Yamuna with a flood of frequency once in hundred years.



*J Singh*

3. That the locations where the pillars have been physically erected pass through the parcel of land which has been entrusted by the State of UP to the Prayagraj Development Authority for planned development of project namely- 'Nav Prayagam' which was abandoned in the year 2012 because of the stay granted by the Hon'ble High Court of Judicature at Allahabad for all constructions falling within 500 Mtrs of the mid-stream of River Yamuna.
4. That it is respectfully submitted that after the promulgation of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, the law crystallized to 100-year return period prohibiting human activities.
5. That since the physical verification of the Flood-plain Zone by the Irrigation Department on the coordinates given by the CWC has been completed on the parcel of land allotted to the Prayagraj Development Authority for planned development, the Development Authority craves leave of the Hon'ble Tribunal to revive its Project namely 'Nav- Prayagam' on the remainder portion of land which falls outside the pillars, i.e. demarcated 100- year flood return period, considering the pressing need for housing in bursting population of the city, which has now been halted for last 16 years. The letter issued by the Irrigation Department to the Prayagraj Development Authority is annexed as **ANNEXURE A-1**.
6. That nothing material is concealed herefrom

*J Singh*  
**DEPONENT**

**VERIFICATION:**

*J Singh*



Verified at Prayagraj on this, the 09<sup>th</sup> Day of February, 2026 stating that the contents of the present affidavit are true and correct based on the records available and nothing is concealed therefrom.

*J Singh*  
DEPONENT



SOLEMNLY AFFIRMED  
before me.....09/02/2026...at AM/PM by  
Sri/Smt.....*Jitendra Singh*  
Identified by Mr.....*Jitendra Singh*  
Advocate to be his/her affidavit/agreement  
are true and correct Which is here by  
Verified and attested.

*Manoj Kumar*  
Advocate Notary  
Prayagraj  
09/02/2026

IDENTIFIED BY  
*[Signature]*  
ADVOCATE PRAYAGRAJ  
09/02/2026

7176

प्रेषक

अधिकासी अभियंता

बाढ़ कार्य खंड प्रयागराज

प्रेषित

सचिव

प्रयागराज विकास प्राधिकरण प्रयागराज

पत्रांक- 236/ बाकाखप्र / एनजीटी दिनांक 07.02.2025।

संदर्भ-आपका पत्रांक 11/सचिव/नॉनो/विप्रा/2026 दिनांक 16.01.26।

विषय-एनजीटी पिलर्स के verification के संबंध में।

महोदय

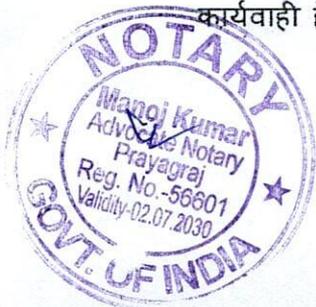
विषयगत संदर्भित प्रकरण में आपको सादर अवगत कराना है कि यमुना नदी में Flood Plane Zoning की कार्यवाही पूर्ण कर Central Water Commission द्वारा पिलर्स के Latitude & Longitude दिए गए हैं जिस पर पिलर फिक्स किया जाना है। संदर्भित पत्र में उल्लिखित पिलर्स में वर्तमान में यमुना नदी के दोनों किनारों पर स्थापित कुल 10 पिलर (दाएं किनारे पर 8 पिलर व बाएं किनारे पर 2) का संयुक्त निरीक्षण आपके अनुरोध पर करते हुए cross verification किया गया है जिसमें पाया गया है कि उपरोक्त पिलर्स सही स्थान पर हैं जिसके फोटोग्राफ्स संलग्न हैं।



  
अधिकासी अभियंता  
बाढ़ कार्य खंड प्रयागराज

पत्रांक /बाकाखप्र/ एनजीटी दिनांक

प्रतिलिपि अधीक्षण अभियंता सिचाई मण्डल प्रयागराज को सूचनार्थ व आवश्यक कार्यवाही हेतु प्रेषित।





अधिकासी अभियंता  
बाढ़ कार्य खंड प्रयागराज



AnyScanner

   
आधार

**भारतीय विशिष्ट पहचान प्राधिकरण**  
**भारत सरकार**  
Unique Identification Authority of India  
Government of India

नामांकन क्रम/Enrolment No.: [REDACTED]

**To**  
जितेन्द्र सिंह महरवार  
Jitendra Singh Saharwar  
S/O: Shri Babulal  
house no 18 uday nagar colony  
ward no 29 sagar road vidisha  
Vidisha  
Vidisha Vidisha  
Madhya Pradesh - 464001  
[REDACTED]

Download Date: 07/04/2017  
Generation Date: 21/09/2013

Signature Not Verified  
Digitally signed by Jitendra Singh Saharwar  
DN: cn=Jitendra Singh Saharwar, o=UIDAI, ou=AUTHORITY, postalCode=464001, email=jts@uidai.gov.in, c=IN

**आपका आधार क्रमांक / Your Aadhaar No. :**  
[REDACTED] **0367**  
**मेरा आधार, मेरी पहचान**

   
भारत सरकार  
Government of India

  
जितेन्द्र सिंह महरवार  
Jitendra Singh Saharwar  
जन्म तिथि/DOB: 08/07/1981  
पुरुष /MALE  
[REDACTED]

**0367**  
**मेरा आधार, मेरी पहचान**

   
Government of India  
AADHAAR

**सूचना**

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन ऑथेंटिकेशन द्वारा प्राप्त करें।
- यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।

**INFORMATION**

- Aadhaar is a proof of identity, not of citizenship.
- To establish identity, authenticate online.
- This is electronically generated letter.

- आधार देश भर में मान्य है।
- आधार भविष्य में सरकारी और गैर-सरकारी सेवाओं का लाभ उठाने में उपयोगी होगा।
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.

**भारतीय विशिष्ट पहचान प्राधिकरण**  
Unique Identification Authority of India

**पता:**  
S/O: श्री बाबूलाल, हाउस न 18  
उदय नगर कॉलोनी, वार्ड न 29  
सगर रोड विदिशा, विदिशा,  
विदिशा,  
मध्य प्रदेश - 464001

**Address:**  
S/O: Shri Babulal, house no 18  
uday nagar colony, ward no 29  
sagar road vidisha, Vidisha,  
Vidisha,  
Madhya Pradesh - 464001

**0367**

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